

COURT- 2**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)****APL No. 71 OF 2018 & IA No. 85 OF 2018 & IA No. 239 OF 2018****Dated: 4th October, 2019****In the matter of:****BSES Yamuna Power Limited****.... Appellant(s)****Versus****Delhi Electricity Regulatory Commission****.... Respondent(s)****ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **19.11.2019**.

Court Master

NR